

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD**

O.A.No. 87/1993

Ahmedabad this the 25th day of September, 2000

Hon'ble Mr. V. Ramakrishnan, Vice Chairman
Hon'ble Mr. P.C. Kannan, Judicial Member

Gyandev K Parmar
Bheind Mandavraiiji Temple
Muli - 363510
Dist. Surendranagar.

Applicant

By Advocate: Mr. P.H. Pathak


VERSUS

1. Union of India
Notice to be served through
Chief Postmaster General
Gujarat Circle
Khanpur, Ahmedabad.
2. Sr.Supdt. of Post Office
Headquarters office
Surendranagar.
3. Sub Postmaster,
Sub Post Office, Muli.

Respondents

By Advocate: Mr. B.N. Doctor

ORDER (Oral)

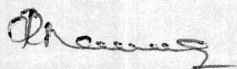
 **Hon'ble Mr. V. Ramakrishnan, Vice Chairman**

: 2 :

Heard Mr. Pathak for the applicant and Mr. Doctor for the respondents.

2. The applicant has challenged ^{his} verbal termination of the services of the applicant with effect from 6.1.93 as arbitrary, unconstitutional and violative of the mandatory provisions of the I.D. Act and seeks a direction to quash and set aside the same. As held by the Supreme Court in the case of Krishna Prasad Gupta Vs. Controller, Printing & Stationery, (1996) 32 ATC,211, this Tribunal has no jurisdiction to entertain matters pertaining to I.D. Act. In view of this, we cannot entertain the present OA for want of jurisdiction. As such, the papers may be returned to the applicant for approaching the appropriate forum keeping one copy for record purposes.

4. The O.A is disposed of accordingly. No costs.



(P.C. Kannan)
Member(J)



(V. Ramakrishnan)
Vice Chairman

Vtc.

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

~~CA/TA/RA/CP/~~ 87/93 of 230

Mr G. H. Parnis

APPLICANT (S)

VERSUS

WATERS

RESPONDENT (s)

I N D E X - S H E E T

SR.NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	OA.	1 to 8
02:	Reply	9 to 15
	Requidors	16 to 18
	Further Statement	19
	Order am Dact. 25/9/00	2 page
	'C' part	15 page
	'B' part given to Mr. P. H. Rathall. Receipt of MS. on Oct. 2nd 1900	

Certified that the file is complete in all respects.

PC/13-112w

Signature of S.O. (J)

13711

Signature of Dealing Hand.